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Title: Problems being faced by students in primary Teacher Training Institutes.

KUMARI MAMATA BANERJEE(CALCUTTA SOUTH) : Sir, you are aware and the hon. Leader of the House is also aware of the fact that in West Bengal about 75,000 youths are in hardship because of the PTT Institute.

Sir, PTT Institute is one of the eight institutes and it is affiliated to the West Bengal Government. But they have not taken permission from the Central Government, the NCTE, resulting that the court recently gave a verdict that the Institute is totally illegal. The students are not responsible for the situation – maybe the State Government is responsible for the situation. There may be some coordination gap between the Central Government and the State Government. They maybe responsible for it, but the students are not responsible. The students have already undergone the training.

Sir, out of 75,000 youths about 32,000 youths are already on the job. They are working as Primary Teachers. Now, 32,000 students' cases are pending. It is also in the process. Firstly, there are employees, secondly, they are under process and thirdly, there are students also. The High Court has given a verdict that the students cannot continue their study because it is illegal.

Sir, the students are not responsible because it is the Government affiliated institute. How will the students know whether the Government have taken permission from the NCTE or not?

The hon. Leader of the House, Shri Pranab Mukherjee belongs to that State and you as hon. Speaker are also concerned about this matter. I think this is a very important matter. Sir, when the world is already going to retrench the employees, these 32,000 out of 75,000 youths are already on the job. Their livelihood and their lives will be totally ruined. ...(*Interruptions*)

MR. SPEAKER: I endorse your point and I am sure the Leader of the House will also take note of it.

KUMARI MAMATA BANERJEE : Sir, I am very grateful to you. I think the House must take a serious note of it and I am requesting the hon. Leader of the House to give one-time relaxation so that the Government must regularize it and these 75,000 students must get relief. ...(*Interruptions*)[\[a19\]](#)

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I associate with this very serious matter raised by Kumari Mamata Banerjee.

MR. SPEAKER: I hope you will allow the Chair also to associate with it.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Sir, this issue is, no doubt, agitating and a large number of young men and women are involved. During the recent visit of the hon. Prime Minister, his attention was also drawn to this matter. The hon. Prime Minister has already assured and he has also asked me to take it up with the Ministries concerned. I have already taken it up with the Ministry of HRD. We are trying to work out the mechanism. I am also in touch with the State Government and we are trying to work out a mechanism through which the future of these boys and girls can be saved.

SHRIMATI C.S. SUJATHA(MAVELIKARA) : Sir, I associate with it...(*Interruptions*)

MR. SPEAKER: Shrimati Sujatha, are you associating with this?

SHRIMATI C.S. SUJATHA : Yes, Sir. ...(*Interruptions*)

DR. K.S. MANOJ (ALLEPPEY): Sir, I associate with this matter.

SHRI SUBRATA BOSE (BARASAT): I associate with this matter. ...(*Interruptions*)

MR. SPEAKER: All of you are associating with this. Very well, send the names and they will be noted. This is an important issue.